

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 43  
CP No. 58/Chd/Chd/2022  
Under Section 241, 242, CA 2013**

**In the matter of:-**

Ankit Kumar

...Petitioner

Versus

Parrot Infosoft Pvt. Ltd.

...Respondent

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence, adjourned to 09.12.2022.

Sd/-  
Court Officer

September, 28, 2022  
SD